

[*Translation*]**Pending Electronic Schemes**

7712. SHRIDESAI CHOWDHARY: Will the PRIME MINISTER be pleased to state:

(a) the details of schemes pending with Government for the development of electronics; and

(b) the names of the electronic schemes proposed to be implemented in Bihar in the current year?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Rural Electronics Employment Generation Scheme (Pilot) has been approved for the State of Bihar for implementation through Bihar State Electronics Development Corporation (BELTRON) during 1990-91.

Under the Mining Electronics Development Programme which is jointly supported by the Departments of Electronics, Coal and Mines, the Government has given financial assistance for promoting the use of electronics equipments and systems in providing improvement in safety operations in Mines in the State of Bihar through Central Mines Planning and Design Institute, Ranchi.

There is a proposal for setting up a Centre for Electronics Design & Technology in Bihar.

[*English*]**Renovation of Monuments and Places of National Importance in Kerala**

7713. SHRI T. BASHEER: Will the PRIME MINISTER be pleased to state:

(a) whether funds have been allotted for the renovation of monuments and places of

national importance in Kerala;

(b) if so, the details in this regard for the last three years; and

(c) the number of works completed during this period with names and the expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir. Funds have been allocated for the maintenance and preservation of the monuments/sites of national importance in Kerala which have been protected by the Central Government.

(b) and (c). The Maintenance and preservation of the centrally protected monuments is an ongoing and continuous process. Some of the monuments subjected to extensive conservation during the last three years are, Siva Temple Peruvanam, Fort at Palghat and Mattancheri palace, Cochin.

The expenditure incurred on the maintenance and the preservation of the centrally protected monuments, in Kerala, is as under:—

1987-88 Rs. 10,33,538.00

1988-89 Rs. 9,87,076.00

1989-90 Rs. 5,75,806.00

[*Translation*]**Production of Electronic Goods**

7714. SHRI RAMDAS SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to restrict the production of electronic units to their licence capacity only;

(b) if so, the reasons therefor; and

(c) whether this decision is likely to affect the export of electronic goods if so, the details therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). Production of licensed units, including those in the electronics sector, is governed by the Industries (Development & Regulation) Act 1951. The Act provides for exceeding of the licensed capacity by 25%. In addition, the licensed units can get their capacity enhanced under the Scheme of Re-endorsement.

As part of general industrial licensing policy, Government has permitted Registered/Licensed industrial undertakings to produce in excess of licensed or registered capacity provided such additional production is exported. In addition, to step-up exports, Government has also extended the facility of one-time permission to all industrial undertakings for manufacture separate industrial licence.

[English]

Increase in Pay Scales of Indian Institute of Management

7715. SHRI K. RAMAMURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether the professors and teachers of Indian Institute of Management have been given increased pay scales recently;

(b) if so, whether Government propose to extend these pay scales to other institutions of national importance such as Regional Engineering Colleges, medical institutions, Council of Scientific Industrial Research and Universities etc.; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Government have recently issued orders on 19.4.1990 revising the pay scales of teachers in IITs which are also applicable to the teachers of IIMs, NITIE, Bombay and IISc., Bangalore. There is no proposal under consideration to extend these to Regional Engineering Colleges, medical institutions, Council of Scientific Industrial Research and Universities etc.

(c) Does not arise.

Schemes for the Development of Sanskrit Language

7716. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) the details of the schemes formulated by the Government for development/propagation of Sanskrit language in various states including the financial assistance available and provided during the last three years, state-wise;

(b) whether the educational institutions in Maharashtra engaged in propagation of Sanskrit language have sought financial assistance from the Government and the action taken thereon; and if so, the details thereof;

(c) whether it is proposed to set up Sanskrit University in Maharashtra; and

(d) if so, the details of proposals and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Government of India have formulated various schemes for the development and propagation of Sanskrit language. Under the Central Plan Scheme